

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.07.2026

ORDER NO. 105 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for **CESTAT, New Delhi** on **21.07.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 21.07.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

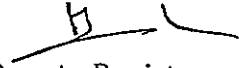
1. Excise and Service Tax Division Bench matters listed on 21.07.2026 stand adjourned.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Member, CESTAT, Kolkata /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar